

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF VENESSA METALS & ALLOYS PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	VENESSA METALS & ALLOYS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26th March, 2015
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Delhi, India, under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909DL2015PTC278447
5.	Address of the registered office and principal office (if any) of corporate debtor	A-93, South Extension Part-2 New Delhi South Delhi DL 110049
6.	Date of closure of Insolvency Resolution Process	11.01.2021
7.	Liquidation commencement date of corporate debtor	16.11.2022 18.11.2022 (Date of receipt of Liquidation order)
8.	Name and registration number of the insolvency professional acting as liquidator	Name- Ashish Singh Reg No- IBBI/PA-002/IP-N00416/2017-2018/11230
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Add – Flat No 901, Tower A-3, Cleo County, Sector 121, Noida -201301 Email – ashishsinghcs@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	153A, Fifth Floor, Tower-A, The Corenthum, A-41, Sector-62, Noida, UP-201301 Email – vmapl.ip@gmail.com
11.	Last date for submission of claims	22nd December,2022

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench V has ordered the commencement of liquidation of the Venessa Metals & Alloys Pvt. Ltd. on 16th November, 2022. The stakeholders of Venessa Metals & Alloys Pvt. Ltd. are hereby called upon to submit their claims with proof on or before 22nd December,2022 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Mr. Ashish Singh

Date: 22nd November, 2022 Liquidator of VENESSA METALS & ALLOYS PRIVATE LIMITED
 Place: Noida Reg. No-IBBI/PA-002/IP-N00416/2017-2018/11230